

Urgent
By 10.08.2018

F.NO.390/Misc/116/2017-JC
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs
(Judicial Cell)

New Delhi, 7th August, 2018

To,

- 1 All Principal Chief Commissioners/ Chief Commissioner Central Excise & Service Tax
- 2 webmaster.cbec@icegate.gov.in

Sir/Madam,

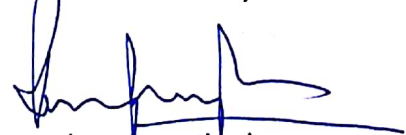
Subject: - Status of filing of withdrawal applications before various Appellate FORA as required vide DO letter dt 11.07.2018 : Regarding

Reference : Instruction dt 11.07.2018 from F No 390/Misc/116/2017-JC
Member's DO Letter DOF 390/Misc/116/2017-JC dt 11.07.2019

Please refer to the above mentioned DO letter issued apropos of the Instruction dt 11.07.2018, wherein the filing of requisite applications for withdrawal of identified cases below monetary limits, (as mentioned in the attached Annexure to the above mentioned DO) was to be completed by August 10th 2018.

I am directed to request you to kindly inform this office regarding the status of the action taken in this regard positively by **10.08.2018**.

Yours Faithfully



(Ranjana Jha)

Joint Secretary (Review)